

14/2/25

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nominations for Program No P-1442 and P-1443 at National Judicial Academy, Bhopal.

Sir,

I am directed to refer to your letter No. NJA/Dir./Ac.Prog./2024-25/2139 dated 23.08.2024, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial officers for attending the programme No. P-1442 & P-1443 scheduled to be held in the month of March, 2025 at National Judicial Academy, Bhopal:-

Prog. No.	Dates of the programme	Programme Name	Names of the nominated officers
P-1442	01.03.2025 & 02.03.2025	National Seminar on Court Administration	1. Mr. Vinod Kumar, Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi. 2. Ms. Shail Jain, Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
P-1443	08.03.2025 & 09.03.2025	National Workshop for State Judicial Academies	1. Mr. Rajesh Kr. Singh, Director (Academics), Delhi Judicial Academy.

Yours Sincerely,

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(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

07C/Judl-west

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PD & SJ (west)
14/02/2025

Aniruddha Bose
Former Judge, Supreme Court of India
Director
National Judicial Academy

Campus : Bhadbhada Road, Suraj Nagar P.O.,
Bhopal-462044 (M.P.) (India)
Registered Office : Supreme Court of India,
Tillak Marg, New Delhi-110001 (India)
Tel.: 0755-2696766, Email : director.nja@nja.gov.in

CS-1482
27/08/2024

Dear Justice Manmohan,

Ref: NJA/Dir./Ac.Prog./2024-25/ 2133
Dated: 23rd August, 2024

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2024-25
from September, 2024 to June, 2025 [P-1409 to P-1458]

The 9th meeting of the National Judicial Academic Council (NJAC) was held on 30.07.2024 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2024-25 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2024-25.

A copy of the Academic Calendar for the AY: 2024-25 is enclosed (Annexure-1). Nominations are required for the participation of the Judges of your High Court as well as Judicial Officers for the respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Judges from your High Court and two (2) Judicial Officers from the courts under the supervisory jurisdiction of your High Court for the regular programmes (except special events) to be held during September, 2024 to June, 2025 in the academic year 2024-25. I can understand that nominations for all the programmes may not be feasible at this juncture, and the general practice has been to send the nominations two weeks before each programme.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region and other special events.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm personal regards,

Yours sincerely,

(Aniruddha Bose)

776/RV
27.8.24

1069/RV
28/08/24
Hon'ble Mr. Justice Manmohan
Acting Chief Justice
Delhi High Court
New Delhi - 110003

DELHI HIGH COURT
Gazette Branch
Diary No. 341/.....
Dated. 28/8/24

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

C.S. Manmohan

M.T.

J.A. 2024-10

27.8.2024
R.G.

234
883

No. 834-836 /DHC/Gaz.-IB/G-3/NJA/2025

Dated: 14/2/2025

Copy along with copy of letter dated 23.08.2024 of the Director, National Judicial Academy forwarded to the following with the request to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- i. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- ii. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- iii. The Director (Academics), Delhi Judicial Academy, Sector 14, Dwarka, Delhi.

Ashok

(Ashok Sharma)
Administrative Officer (J) (Gaz.-IB)

MOST IMMEDIATE / OUT AT ONCE

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

No. 5590-5596 JOTP/Gaz./PDJ West/2025 Dated, Delhi the 17/2/25
Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
4. The PRO, Tis Hazari Courts, Delhi.
5. The DDO, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS.
- ✓ 7. For uploading on centralized website through LAYERS.

Hemani 17/2/25

(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

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